

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 421**  
**IA/1003/ND/2024 IN IB/747/ND/2023**

**IN THE MATTER OF:**

Indian Bank	...	Applicant
Versus		
Harneet Kaur	...	Respondent

**Under Section 95(1) of IBC.**

**Order delivered on 25.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	Adv. Amod K Dalela
For the Respondent	:	
For the RP	:	Adv. Pooja Damir Miglani

**HYBRID HEARING (PHYSICAL & VC)**  
**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **17.05.2024**.

**Sd/-**  
**(Court Officer)**